

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1782
ANSWERED ON:16.07.2009
INDEPENDENT REGULATOR FOR CIVIL AVIATION SECTOR
Rao Shri Sambasiva Rayapati

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has decided to appoint an independent regulator for the aviation sector; and
- (b) if so, the time by which the regulator would be appointed?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) and (b):- There is no proposal to appoint an independent regulator for the aviation sector. However for the airports the statute for establishment of an economic regulator viz., Airports Economic Regulatory Authority (AERA) has been passed by the Parliament and notified on 05-12-2008.